

to be represented thereon, have been made by the Executive Committees of their respective associations;

(c) whether an authenticated copy of the relevant resolution has been filed by each of the nominating associations;

(d) if so, the details of date and places of meetings of the Executive Committees of these associations;

(e) if the answer to part (c) above be in the negative, what is the manner in which the Kendriya Vidyalaya Sangathan accepted such nominations and held the

first meeting of the Council on the 7th March, 1988; and

(f) whether the proceedings of the meeting of the 7th March, 1988 have since been nullified; if so, what are the details of drugs required for such programmes and what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) to (c) Yes, Sir.

(d) Details are given below:

Name of Association	Date and place of the meeting of the Executive Committee passing the Resolution
Kendriya Vidyalaya Non Teaching Staff Association	15-2-1988 at Bangalore.
Kendriya Vidyalaya Sangathan Staff Association	24-2-1988 at Delhi.
Rashtriya Kendriya Vidyalaya Adhyapak Sangh	3-3-1988 at Kanpur.

(e) Does not arise.

(f) No. Sir.

Kelkar Committee's recommendation on Sera Vaccines etc.

4209. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to answer to Unstarred Question 1065 given in Rajya Sabha on 3rd August, 1988 and state:

(a) whether it is a fact that Kelkar Committee recommended exclusion of Sera and Vaccines and Paracetamol from price control;

(b) what are the reasons for which Sera and Vaccine were omitted from list I and Paracetamol was included in Category-I contrary to the criteria of Kelkar Committee;

(c) what are the reasons for which the list of all the National Health Programmes was not drawn up alongwith the list of

drugs required for such programmes, and sent to the Department of Chemicals; and

(d) what action has been taken against various omissions and commissions in drawing up the list?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) Ministry of Health and Family Welfare has already recommended to the Department of Chemicals to put these under price control. It has also recommended the recategorisation of Paracetamol.

(c) and (d) A selected list of drugs procured for certain National Programme were recommended to the concerned Ministry as per the directions given by it. List at Annexure [vide Unstarred Question 4199 Supra].

Ministry of Health is evaluating some more drugs for recommending their inclusion under Category I.

STD drugs under DPCO

4210. DR. RATNAKAR PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Unstarred Question 2001 given in the Rajya Sabha on the 10th August, 1988 and state:

(a) what are the names of drugs for Trachoma and other eye diseases which have been omitted from the list sent to the Department of Chemicals;

(b) what is the sale of eye preparations based on each drug based on the ORG; and

(c) whether medicines for eye diseases are not directly purchased?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Commonly used effective drugs for control of Trachoma and Blindness have already been recommended to the Department of Chemicals and Petrochemicals.

(b) Sale of drugs based on ORG is not monitored by the Ministry of Health and Family Welfare.

(c) Government of India does not directly purchase drugs for control of blindness.

Opening of Kendriya Vidyalayas and Navodaya Vidyalayas in Uttar Pradesh

4211. DR. RATNAKAR PANDEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to open new Kendriya Vidyalayas and Navodaya Vidyalayas in Uttar Pradesh in the near future;

(b) if so, whether any sites have been identified for the purpose; and

(c) what criteria have been laid down for opening of such schools?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) Kendriya Vidyalayas have been sanctioned at (i) SSB, P. O. Srinagar, Distt, Pauri Garhwal (ii) Naini, Distt. Allahabad (iii) Baod, Distt. Mathura and (iv) Babugarh, Distt. Ghaziabad in Uttar Pradesh. Opening of Kendriya Vidyalayas is a continuous process. New Vidyalayas are considered for being opened depending on the suitability of the proposals received and availability of funds.

Ten Navodaya Vidyalayas have been sanctioned to be opened in Uttar Pradesh during 1988-89. It is not proposed to open any more Navodaya Vidyalayas during this year.

(c) Following criteria are laid down for opening a Kendriya Vidyalaya:—

(i) There should be a concentration of 1000 Central Government employees and 200 children (500 in big cities) willing to seek admission.

(ii) The school should be sponsored by Government or Central Public Sector Undertaking;

(iii) The sponsoring authority should make available the following facilities:

(a) 15 acres of land free of cost or on nominal lease basis;

(b) Temporary accommodation to run the Kendriya Vidyalaya till Kendriya Vidyalaya Sangathan is able to construct its own building;

(c) Accommodation for at least 50 per cent staff in Civil and Defence Sector schools and 100 per cent in Project Sector Schools.

For opening a Navodaya Vidyalaya, availability of suitable accommodation and approximately 30 acres of land are essential.

Marketing of drugs for eye infection

4212. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister HEALTH